

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Sr. No. 16

C.S.P. No. 137/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES: M/s. Reach Network India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Susila Chauhan i/b. Shruti Kelji	Adv. for Petitioners	

Common Order

CSP 136/230-232/NCLT/MB//MAH/2017

CSP 137/230-232/NCLT/MB//MAH/2017

Company Petitions are allowed vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)